

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal(Civil)No(s).34066-34067/2009

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing process fee and prayer for
interim relief))

Date: 01/08/2011 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Nikhil Nayyar,Adv.

For Respondent(s)

Mr. Anurag Kishore, Adv.

Mr. Rajesh Kumar,Adv.

Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following
O R D E R

Await reply from the Post Master regarding the
service of notice on the respondents. In the meanwhile the
learned counsel for the petitioner offers to take dasti.
Granted, take steps.

List the matter on 26.8.2011.

kkj

(SUNIL THOMAS)
Registrar